Government of India Ministry of Finance Department of Financial Services

LOK SABHA UNSTARRED QUESTION NO 3312

TO BE ANSWERED ON THE 18th December 2015, Agrahayana 27, 1937 (SAKA)

LOAN FOR COMMERCIAL VEHICLES

QUESTION

3312. ShrimatiJyotiDhurve:

Will the Minister of **FINANCE** be pleased to state:

(a) whether banks are providing concessional loan to Scheduled Castes/Scheduled Tribes/Other Backward Classes and other weaker sections of the society for purchase of commercial vehicles;

- (b) if so, the details thereof;
- (c) if not, the reasons therefor?

ANSWER (MINISTER OF STATE IN THE MINISTRY OF FINANCE) (SHRI JAYANT SINHA)

(a) to (c): National Scheduled Castes Finance and Development Corporation (NSFDC), [under Ministry of Social Justice and Empowerment, Gol], provides concessional Loan to the eligible beneficiaries belonging to Scheduled Castes living below Double the Poverty Line limit [presently annual family income of Rs.98,000/- for rural areas and Rs.1,20,000/- for urban areas] through State Channelizing Agencies (SCAs) nominated by respective State Governments / UT Administration and other channel partners.

NSFDC has signed Memorandum of Agreement (MoA) with 3 Public Sector Banks, 16 Regional Rural Banks (RRBs) and 1 Cooperative Bank for providing concessional loan to the target group for various income generating schemes including Commercial Vehicles.

In terms of Reserve Bank's guidelines on lending to Priority Sector, a target of 10 per cent of Adjusted Net Bank Credit has been prescribed for lending by scheduled commercial banks to weaker sections of the society inclusive of SCs/STs.

Under Central Govt. Sponsored Schemes like National Rural Livelihoods Mission (NRLM), National Urban Livelihoods Mission (NULM) & Differential rate of Interest Scheme (DRI), financial assistance is provided to target groups including SC/STs through bank credit with the provision of interest subvention/ capital subsidy.

RBI has also issued standing instructions to banks in the form of Master Circular dated 01.07.2015 - Credit facilities to Scheduled Castes (SCs) & Scheduled Tribes (STs) with special emphasis for their welfare along with measures to step up their advances to SCs / STs.
